GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA STARRED QUESTION NO.339 TO BE ANSWERED ON 9TH AUGUST, 2017

CAPTIVE MOBILE RADIO TRUNKING SERVICES

*339. SHRI RAMSINH RATHWA: DR. KIRIT P. SOLANKI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the State Government of Gujarat has applied for Captive Mobile Radio Trunking Services (CMRTS) frequency licence to the Department of Telecommunications (DoT) for implementation of Digital Trunk Radio System (DTRS) meant for Police Communication System;

(b) if so, the details thereof and the action taken by the Government thereon along with the time by which the said licence is likely to be issued;

(c) whether the DoT proposes to issue this licence and settle the matter of spectrum charges separately keeping in view the sensitivity and urgency for mordenization of the State Police; and

(d) if so, the details thereof and the time-frame therefor?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (d) A Statement is laid on the Table of the House.

Contd...2/-

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 339 FOR 9TH AUGUST, 2017 REGARDING "CAPTIVE MOBILE RADIO TRUNKING SERVICES".

(a) & (b) No, Madam. The frequency assignment for Captive Mobile Radio Trunking Services (CMRTS) is a two step process. In the first step, the end-user (the applicant) signs a license agreement with DoT for provisioning of CMRTS. In the second and final step, the applicant places his spectrum requirement with Wireless Planning and Coordination Wing (WPC Wing), DoT. WPC Wing carries out technical analysis and thereafter assigns the appropriate number of frequencies and, if possible, in the frequency band requested by the applicant.

In this context, it may be added here that Gujarat State Police has already completed that first stage of CMRTS licensing by entering into agreements with DoT for cities of Ahmedabad, Vododara, Surat, Rajkot and Gandhinagar. However, the Gujarat State Police has not yet placed its request for spectrum for the CMRTS in the aforesaid cities as yet. Whenever such request is made, the same will be considered as per the extant rules.

(c) & (d) Yes, Madam. Pending the payment of late fee, Gujarat State Police will be assigned frequencies for CMRTS in Ahmedabad, Vododara, Surat, Rajkot and Gandhinagar, when it makes applications to this effect to DoT as it has recently paid entire outstanding dues on account of principal spectrum usages charges.
